

NOTICE

Date of Publication :02-Mar-2021 Last Date: 19-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 19-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201804274	P.D. Gandhi & Associates Adv for Plaintiff	5538-2018-STAMP NO. (12)	
2	U-201809200	Wadia Ghandy & Co. Adv for Plaintiff	2176-2017 (12)	
3	U-201812123	Adwait P. Madiwale Adv for Plaintiff	1832-2017 (12)	
4	U-201903006	Adv. Anushka Shreshtha for Plaintiff	358-2018 (9)	
5	U-201903671	Mrs. Neha Bhide Adv for Defendant	6630-2006 (11)	
6	U-201910608	Nahosh Shah Legal Adv. for Plaintiff	1354-2016 (33)	
7	U-201910991	Anil M. Rohira Adv. for Applicant	4447-2007-SUMMARY SUIT (13)	
8	U-201910992	Anil M. Rohira Adv. for Applicant	4447-2007-SUMMARY SUIT (13)	
9	U-201911133	Eventa A. Gonsalves Adv. for Def. No. 3	4966-2008 (13)	
10	U-202000220	Surjeet. R. Moorya Adv. for Plaintiff	997-2017-SUMMARY SUIT (13)	
11	U-202000733	Hitesh Dabhi Adv. for Def.	1124-2019 (5)	
12	U-202001024	Udwadia & Co. Adv. for Plaintiff	6150-2006 (13)	
13	U-202001029	Ashok M. Saraogi Adv. for Plaintiff	2754-2016 (2)	
14	U-202001265	MLS Vani & Associates Adv. for Plaintiff	2696-2015 (5)	
15	U-202001267	Seema Ranade Adv. for Def.	1184-2015 (5)	

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16	U-202001368	M/s. Bali Associates Adv. for Plaintiff	781-2016-SUMMARY SUIT (13)	
17	U-202001416	N. K. Chavrasia Adv. for Def.	860-2016 (28)	
18	U-202001456	Harakhchand & Co. Adv. for Def. No. 1 (a) to 1 (e)	5604-2007 (13)	
19	U-202001715	S. M. Suryawanshi Adv. for Plaintiff	2136-2017 (5)	
20	U-202002035	S. R. Shetty Adv. for Plaintiff	4882-2008 (Record Dept.)	
21	U-202002044	S. R. Shetty Adv. for Plaintiff	7593-2001 (Record Dept.)	
22	U-202002243	S. R. Shetty Adv. for Plaintiff	3785-2010 (Record Dept.)	
23	U-202002251	Mulla & Mulla & Craigie Blunt & Caroe Adv. for Plaintiff	951-2016-SUMMARY SUIT (28)	
24	U-202002317	A. R. Pande Adv. for Plaintiff	1184-2015 (5)	
25	U-202002372	Legal Department Adv. for Def.	4299-2013 (6)	
26	U-202002427	Anant B. Shinde & Co. Adv. for Plaintiff	335-2017-SUMMARY SUIT (40)	
27	U-202002585	Hariani & Co. Adv. for Plaintiff	839-2012 (5)	
28	U-202002587	Adv. Pratap F. Singh	67-2017 (5)	
29	U-202002588	Adv. Pratap F. Singh	67-2017 (5)	
30	U-202002602	K. H. Giri Adv. for Plaintiff	767-2017-SUMMARY SUIT (59)	

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31	U-202002662	Teresa Annia Rodricks (Def. No. 4 in person)	6298-2004 (13)	
32	U-202002672	Adv. Sandeep A. Bhagwat	4966-2008 (13)	
33	U-202002738	Akhilesh Dubey Adv. for Plaintiff	489-2018 (28)	
34	U-202002797	Dilip A. Thorat Adv. for Defendants	1826-2014 (5)	
35	U-202003204	Dhwani H. Lakhani	3802-2010 (9)	
36	U-202003411	Anil Agrawal	610-2020 (12)	
37	U-202003582	Datta Pawar	630-2017 (12)	
38	U-202100676	Adv C. B. Yadav	7991-1996 (13)	
39	U-202100705	Bhave & Co.	8360-1996 (2)	
40	U-202100821	Sharad K. Bhosle	1362-2021-STAMP NO. (8)	
41	U-202100831	Adv Gajanan Mahadev Savagave	574-2006 (11)	
42	U-202100913	Adv. Pravin V. Desai	1510-2021-STAMP NO. (8)	
43	U-202101076	Bharat Joshi	7575-1981 (20)	
44	U-202101233	D'lima and Associates	8601-1995 (2)	
45	U-202101241	Sandeep Kumar Pathak	469-2017 (59)	

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46	U-202101243	Solomon and Co.	7464-1983 (19)	
47	U-202101249	Sudhakar Shetty	425-2016 (3)	
48	O-201903450	Kunal Chheda Adv for Plaintiff	142-2019-COMMERCIAL SUIT (3)	
49	O-201903478	Vinay S. Bhorge C/o B.S. Legal Adv for Plaintiff	3301-2011 (13)	
50	O-202000124	Santosh Sanjkar Adv. for Plaintiff	1244-2016 (14)	
51	O-202000125	Santosh Sanjkar Adv. for Plaintiff	1334-2016 (28)	
52	O-202000126	Santosh Sanjkar Adv. for Plaintiff	1175-2016 (28)	
53	O-202000501	Sandeep U. Bane Adv. for Plaintiff	1271-2016-SUMMARY SUIT (28)	
54	O-202000519	Shantilal K. Shah Adv. for Def.	1271-2016-SUMMARY SUIT (28)	
55	O-202000557	Pranayesh V. Patkar	35-2017 (59)	
56	O-202000645	Jitendra Kashinath Jadhav Adv. for Plaintiff	3685-2011 (20)	
57	O-202000933	Amardev J. Uniyal Adv. for Def.	2534-2015 (31)	
58	O-202000937	Shoaib I. Menon Adv. for Plaintiff	7964-2000 (13)	
59	O-202001002	R. D. Vora Adv. for Plaintiff	1290-2017-SUMMARY SUIT (28)	
60	O-202001033	Navin R. Patel Adv. for Plaintiff	667-2017-SUMMARY SUIT (59)	

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61	O-202001035	Navin R. Patel Adv. for Plaintiff	498-2017-SUMMARY SUIT (59)	
62	O-202001044	M. B. Jadhav Adv. for Def.	7956-2002 (13)	
63	O-202001069	Sudhakar G. Lakhani Adv. for Plaintiff	412-2017-SUMMARY SUIT (59)	
64	O-202001139	Adv. Mayura Jagtap	805-2020-STAMP NO. (5)	
65	O-202001140	Adv. Mayura Jagtap	806-2020-STAMP NO. (5)	
66	O-202001149	Priyanka Vilas Pandit Adv. for Def. No. 1	455-2016-SUMMARY SUIT (13)	
67	O-202001399	Aviraj Tarar	590-2016 (31)	
68	O-202100053	Ganesh & Co.	921-2016 (3)	
69	O-202100078	Adv Sudhakar G. Lakhani	124-2019-COMMERCIAL SUIT (31)	
70	O-202100225	Sajjad H. Patel	1595-2018 (12)	
71	O-202100408	Chittimilla N. Narsayya	2257-2016 (12)	
72	O-202100412	D. J. Shejul	1678-2018 (12)	
73	O-202100414	Adv. Sachin Manohar Bandkar	1350-2020 (20)	
74	O-202100424	Swapnil Bhende	827-2019 (59)	
75	O-202100426	Ms. Sutapa Saha Adv. for plff.	1595-2014 (5)	

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76	O-202100428	J. R. Vakil & Associates	786-2016 (59)	